

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.172 of 1996

Date of Order : 20.5.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

NITYA RANJAN KUMAR

vs.

UNION OF INDIA & ORS.
(POST)

For the applicant : None

For the respondents: Mrs. Kanika Banerjee, counsel.

ORDER

S.N. Mallick, V.C.

None appears for the applicant on repeated calls.

Mrs. Kanika Banerjee, id.counsel, is, however, present on behalf of the respondents. It appears from the record that none appeared on behalf of the applicant on the last two occasions also.

2. The application is dismissed for default. No order is made as to costs.


(S. Dasgupta)
Administrative Member


(S.N. Mallick)
Vice-Chairman

r.s.